

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad
REGIONAL BENCH - COURT NO. 3**

CUSTOMS Appeal No. 10357 of 2016

[OIA-JMN-CUSTM-000-APP-129-130-15-16 dated 02/12/2015 passed by Commissioner of CUSTOMS-JAMNAGAR(PREV)]

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar
Gujarat

.....Appellant

VERSUS

Nayara Energy Limited

Post Box No. 24,
Khambhalia,
Jamnagar,
Gujarat

.....Respondent

APPEARANCE:

Shri Rajesh K Agarwal, Superintendent (AR) for the Appellant
Shri Dimple Gohil, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), RAJU
 HON'BLE MEMBER (JUDICIAL), SOMESH ARORA**

DATE OF HEARING:15.03.2023

DATE OF DECISION:15.03.2023

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 10356 of 2016.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

PALAK